

IN THE NATIONAL COMPANY LAW TRIBUNAL

MUMBAI BENCH

8)

C.P.(IB)-438(MB)/2018

CORAM :

SHRI M. K. SHRAWAT

MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **09.01.2019**.

NAME OF THE PARTIES :

P R Acousticals & Engineering Works Ltd.

V/s

Walchand Nagar Industries Ltd.

SECTION : 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

ORDER

1. When called none present from the side of the Petitioner. On the last occasion on the request of the Petitioner this matter was adjourned for today. However, remained absent.
2. Last chance to the Petitioner, matter is adjourned to 25.03.2019.

Sd/-

09.01.2019. =

M. K. SHRAWAT,

MEMBER (JUDICIAL)